

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2755/2011

New Delhi, this the 21st day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Raj Vir Sharma, Member (J)**

Har Prasad S/o Late Sh. Karan Singh
R/o Vill. Kheria Jalesar Road, Hathras,
Mahamaya Nagar, UPApplicant.

(By advocate: Sh. U.Srivatava)

Versus

Union of India through

1. The General Manager,
Northern Central Railway,
Allahabad, UP.
2. The Divisional Railway Manager,
Allahabad, Northern Central Railway, UP
3. Narander Sr. Railway Supervisor/P.Way.
4. Munna Lal Sr. Railway Supervisor/PWay.
5. Bhoop Singh Sr. Railway Supervisor /P.Way.

.....Respondents

(Notices to the respondents No. 3,4, and 5 may be served through the respondent No.2 as all are serving on the post of Sr. Railway Supervisor/P.Way in the O/o the Divisional Railway Manager, Allahabad, Northern Central Railway Allahabad, UP)

(By Advocate: Mr.Kripa Shankar Prasad)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Heard the learned counsel for the parties. We had sought to peruse the result of all the candidates who had appeared in the examination. The result has been produced by the respondents. It is seen that applicant's name appears at Sr. No.47 and he has obtained 49.25 marks. There is no candidate who has been passed and selected who has obtained marks equal to or less than the applicant. The OA has, therefore, become infructuous and the same is dismissed as such.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member A)

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